

(घ) डाक

बिहार में अब तक 60 शाखा डाकघरों की मुख्य डाकघरों के सीधे लेखे के अधीन रखा गया गया है।

दूर-संचार

बिहार सर्किल में ऐसे खंड मुख्यालयों की संख्या 182 है जो कि टेलीफोन के जरिए जिला मुख्यालयों से सीधे जुड़े हुए हैं। जिन खंड मुख्यालयों में टेलीफोन की सुविधा उपलब्ध है, उनकी संख्या 531 है। सभी शाखा डाकघरों को मुख्य डाकघरों से जोड़ने की कोई योजना नहीं है।

(ख) डाक

डाक का लेखा रखने और वित्त संबंधी व्यवस्था करने के लिए शाखा डाकघरों को मुख्य डाकघरों या उप डाकघरों के लेखे के अधीन रखा जाता है। किसी शाखा डाकघर को एक उपडाकघर के लेखे के अधीन रखने की बजाय किसी मुख्य डाकघर के लेखे के अधीन रखने में कोई विशेष लाभ नहीं है। इसलिए शेष शाखा डाकघरों को मुख्य डाकघरों के लेखे में रखने की कोई योजना नहीं है।

दूर-संचार

खंड मुख्यालयों को सीधे जिला मुख्यालयों से जोड़ने की कोई रीति नहीं है, किन्तु ऐसा प्रस्ताव है कि बिहार सर्किल के शेष सभी खंड मुख्यालयों में चालू वित्तीय वर्ष के अंत तक टेलीफोन सुविधाएं दे दी जाएं।

Death due to Encephalitis

2640. SHRI DHIRENDRA NATH BASU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that 70 persons died since 15th May, 1978 due to encephalitis disease in Burdwan District of West Bengal; and

(b) if so, the steps taken to find out the causes of recurrence of the disease and its remedy?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Government of West Bengal has reported that from the 7th May, 1978 to 24th July, 1978, there have been 80 deaths in Burdwan district due to Japanese encephalitis.

(b) The Directorate of Health Services, West Bengal have submitted a proposal to the Government of West Bengal for the constitution of an Expert Committee to take up an in-depth study of this epidemic in West Bengal, and also to consider the manufacture of animal and human vaccine to protect against Japanese Encephalitis. In addition paired sera, mosquitoes and animal blood are being collected for Biological, serological and entomological studies by the School of Tropical Medicine, Calcutta.

25000 CC of human Japanese encephalitis vaccine, the only vaccine known for treatment of this disease has been imported from Japan and immunisation by giving two doses to those people who live under the same roof with cattles and pigs has been started. The cases of encephalitis are being transferred as quickly as possible to the Burdwan Medical College Hospital so that all the cases are under the proper medical treatment under the proper care of specialist physicians.

Enactment of Law abolishing Contract Labour

2641. SHRI DRONAM RAJU SATYANARAYANA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government propose to enact a law to abolish contract system in the country; and

(b) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) and (b). There is already a law—the Contract Labour (Regulation and Abolition) Act, 1970—which provides for the abolition of contract labour system wherever possible, and seeks to regulate the employment of contract labour in establishment/employments where its abolition is not considered feasible for the time being.

बैलाडिला में लोह अयस्क का उपयोग

2642. श्री छविाराम अर्गल :

श्री कचरूलाल हेमराज जैन :

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बस्तर जिले में बैलाडिला के लोह अयस्क भण्डार का निर्यात करने के अलावा उसका किसी अन्य रूप में उपयोग करने का सरकार का विचार है ; और

(ख) यदि हां, तो इसका क्या ब्यौरा है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री करिया मुंडा) : (क) जी, हां

(ख) विनाखापत्तनम में प्रस्तावित इस्पात कारखाने में बैलाडिला से निकलने वाले लोह अयस्क के इस्तेमाल और/या बैलाडिला में लोह अयस्क के चुरे पर आधारित प्लेट बनाने का एक कारखाना लगाने की संभावनाओं पर विचार किया जा रहा है।

Filling of SC/ST Quota in Inspector RMS in U.P. Circle

2643. SHRI R. L. KUREEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total strength of IRM in U.P. Circle out of which total number of IRM belonging to SC/ST;

(b) whether the reserved quota has been filled up; and

(c) if not, who is responsible for not filling up the reserved quota and what action will be taken against the authorities who are responsible for not filling up the reserved quota?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) 35, out of which total number of Inspectors of Railway Mail Service belonging to SC/ST is 4 at present.

(b) No, Sir.

(c) This has happened due to non-availability of qualified officials belonging to SC/ST community.

Non-Inclusion of Doctors of Indian system of Medicine and Homoeopathy in Central Government Health Scheme

2644. SHRI MAHI LAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 1338 on the 2nd March, 1973 regarding disparity in Pay Scales of Allopathic Doctors and Doctors in Indigenous Systems and Homoeopathy and state the reasons for non-inclusion of the doctors of Indian system of medicine and Homoeopathy in Central Government Health Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The Central Health Service as constituted includes medical and public health posts under the Government of India, as specified. The basic requirement for these posts is possession of a recognised medical qualification of the modern system of medicine. As such, physicians of ISM and Homoeopathy, working under the Central Government Health Scheme, are not eligible for appointment to the Central Health Service.